



# HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF PUBLIC INTEREST LITIGATION WRIT PETITION (DIVISION BENCH) READY MATTERS AS  
ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	PILWP/23/2016	KASHINATH JAIRAM SHETYE., VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	IN PERSON ADV. MR. RYAN MENEZES, CURIAE	ADV. DEEP D. SHIRODKAR FOR R.NO.1, 3 AND 4
2	PILWP/30/2017	THE GOA FOUNDATION THR. ITS SECRETARY, DR. CLAUDE ALVARES., VS STATE OF GOA THR. ITS CHIEF SECRETARY AND 13 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE	ADV. DEEP D. SHIRODKAR FOR R.NO.1,3 AND 4 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.15 ADV. NIKHIL PURKE FOR R.NO.10,11 & 14 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.9 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.13 ADV. FEMY FERNANDES GOMES FOR R.NO.10,11 & 14 ADV. R. G. RAMANI FOR R.NO.13 ADV. PARAG S RAO FOR R.NO.10,11 & 14 ADV. AMAY ARJUN PHADTE R-6,9 & 15 ADV. PARIKSHIT S. SAWANT FOR R.NO.12 ADV. ABHIJIT PRAMOD GOSAVI FOR R.NO.6 ADV. PRASHEEN LOTLIKAR FOR R.NO.8
3	PILWP/48/2018	UNITED PORVORIM CITIZENS FORUM, THR. ITS PRESIDENT WILBUR FREDRIC TICLO., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 10 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH	ADV. AMANDA GODINHO FOR R.NO.7 ADV. PRANAY A KAMAT *FOR R.NO.9 ADV. PANKAJ M. SHIRODKAR FOR R.NO.7 ADV. DIPTY BHOMKAR FOR R.NO.7

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				ADV. AMEY KAKODKAR FOR R.NO.7
4	PILWP/11/2019	ABHIJIT SATYAVAN DESSAI AND ANR., VS HIDEAWAY HOSPITALITY, THR. ABHIJAT MANOHAR PRABHU PARRIKAR AND 8 ORS.,	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA	ADV. DEEP D. SHIRODKAR FOR R.NO.3,4,8 AND 9 ADV. SAILEE KENNY *FOR R.NO.1 ADV. JAYANT KARN *FOR R.NO.1 ADV. NILESH AMONKAR *FOR R.NO.1
5	PILWP/12/2019	ARUN NAIK AND 9 ORS., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY AND 6 ORS.,	ADV. SHIVAN DESAI ADV. BHANDANKER VARUN PRADEEP ADV. JATIN RAMAIYA ADV. ANIROODH C. SARDESAI ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. KETAKI L. PEDNEKAR	ADV. ASHWIN D. BHOBE FOR R.NO.4 ADV. THALI BALKRISHNA VISHWANATH FOR R.NO.4 ADV. SAGAR SURENDRA SARMALKER FOR R.NO.4 ADV. FERNANDES ANNELISE FOR R.NO.4 ADV. MANISH DAMODAR SALKAR FOR R.NO.1 & 3
6	PILWP/13/2019	ST. MATEUS TENANTS ASSOCIATION, THR. ITS CHAIRMAN, MENINO DIAS AND ANR., VS MAMLATDAR OF TISWADI, PANAJI AND 10 ORS.,	ADV. NORMA ALVARES ADV. SIVAGNANAM K ADV. ANAMIKA GODE	ADV. DEEP D. SHIRODKAR FOR R.NO.1,2,4,5 AND 6 ADV. NIGEL DA COSTA FRIAS FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.7 ADV. RALPH MASCARENHAS FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.7 ADV. IVINA MIRANDA FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.7 ADV. BAVINA KUKALEKAR FOR R.NO.3 ADV. AMEY KAKODKAR FOR R.NO.7 ADV. PRATI KSHA NAGVEKAR FOR R.NO.3
7	PILWP/23/2019	NARENDRA CHATIM., VS	ADV. JAYANT UMESH KARN	ADV. SHUBHAM S. MANERKER FOR R.NO.5

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		STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. SAILEE R. KENNY	
8	PILWP/32/2019	AGNELO BARRETO AND 2 ORS., VS NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY THR. ARCHDIOCESES BUILDING AND 12 ORS.,	ADV. NORMA ALVARES ADV. ANAMIKA GODE ADV. SHIAGNANAM K	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4 AND 9 ADV. SHIVAN DESAI FOR R.NO.1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.8 ADV. VILAS PAVITHRAN FOR R.NO.13 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.6 ADV. BERNARD FERNANDES FOR R.NO.13 ADV. FERNANDES ANNELISE FOR R.NO.6 ADV. V.BRAGANZA FOR R.NO.13 ADV. ASHWIN D. BHOBE FOR R.NO.6 ADV. BHUVANESHWAR C FATARPEKAR FOR R.NO.5 ADV. V.KORGAONKAR FOR R.NO.13 ADV. GAURI SALGAONKAR FOR R.NO.8 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS R-1 ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.5 ADV. SARDESAI SIDDHARTH SANJEEV FOR R.NO.8
9	PILWP/41/2019	CHIMBEL GRAM SEVA KALA ANI SUNSKRUTIK MANCH, THR. ITS PRESIDENT, GURUDAS SHIRODKAR AND ANR., VS INFOTECH CORPORATION OF GOA LTD., THR. ITS M.D. AND 9 ORS.,	ADV. NORMA ALVARES ADV. SIVAGNANUM K ADV. ANAMIKA GODE	ADV. PRAVIN N. FALDESSAI FOR R.NO.2,3,4,5 AND 10 ADV. CORREIA MARIA SIMONE JUDITH FOR R.NO.7
10	PILWP/54/2019	KASHINATH JAIRAM SHETYE AND 7 ORS.,	ADV. NIGEL DA COSTA FRIAS	ADV. CORREIA MARIA SIMONE JUDITH FOR

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		VS THE DIRECTOR, INDUSTRIAL DEVELOPEMNT CORPORATION AND 3 ORS.,	ADV. LAXMI SAWANT ADV. VISHAL SAWANT ADV. GAURISH MALIK	R.NO.4 ADV. SUDHA S. LAD FOR R.NO.1 ADV. ANUP GAOKAR FOR R.NO.2 & 3 ADV. PRANAV VAZE FOR R.NO.1 ADV. SANMAN R. KENY FOR R.NO.2 & 3 ADV. FERNANDES LUIS ALEX FOR R.NO.1 ADV. VIRENDRA PARSEKAR FOR R.NO.2 & 3 ADV. NIKHIL A. VAZE FOR R.NO.1 ADV. SHALAKA SHELKE FOR R.NO.2 & 3
11	PILWP/58/2019	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES AND 2 ORS., VS GOA STATE POLLUTION CONTROL BOARD, THR. ITS MEMBER SECRETARY AND 6 ORS.,	ADV. NORMA ALVARES ADV. SIVAGNANAM K. ADV. ANAMIKA GODE	ADV. HANUMANT D. NAIK FOR R.NO.2 AKHILA S BHOMKAR SHRUTI KAKULO SWETA FADTE PAVITHRAN A.V ADV. PRILAM PREMANAND PHADTE FOR R.NO.3 ADV. BHANDANKER VARUN PRADEEP FOR R.NO.7 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.3 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. BHOBE SHRADHA SUBHASH FOR R.NO.3 ADV. SHIVAN DESAI FOR R.NO.7 ADV. SAYELI G BANDODKAR FOR R.NO.2 ADV. JATIN RAMAIYA FOR R.NO.7 ADV. SANDESH D. PADIYAR FOR R.NO.3 ADV. KIRAN MORE FOR R.NO.2

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				ADV. SANKALP SINAI BHANGUI FOR R.NO.3 ADV. ANIROODH C. SARDESAI FOR R.NO.7
12	PILWP/61/2019	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES AND ANR., VS GOA COASTAL ZONE MANAGEMENT AUTHORITY, THR. ITS MEMBER SECRETARY AND 6 ORS.,	ADV. NORMA ALVARES ADV. SHIVAGNANAM K ADV. ANAMIKA GODE ADV. J. ABREU LOBO FOR INTERVENOR	ADV. DEEP D. SHIRODKAR FOR R.NO.1,4 AND 5 ADV. ABHISHEK SAWANT FOR R.NO.7 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.7 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.7 ADV. SOMNATH B. KARPE FOR R.NO.7
13	PILWP/5/2020	CAPT. VIRIATO HIPOLITO MENDONCA FERNANDES AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY AND 7 ORS.,	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA	ADV. MANISH DAMODAR SALKAR FOR R.NO.1,2 AND 8 ADV. MANISH DAMODAR SALKAR FOR R. NO. 8 ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
14	PILWP/9/2021	NAZIR KHAN VS THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 3 ORS	ADV. BHARGAV M. KHANDEPARKAR	ADV. DIVYA RAVIRAJ SHIRGAM M. V. KINI YOGESH V. NADKARNI RAKESH SINGH S.D.SHETTY S.KAMAT
15	PILWP/13/2021	THE GOA FOUNDATION, THR. ITS SECRETARY, DR CLAUDE ALVARES VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 9 ORS	ADV. ANAMIKA GODE	
16	PILWP/25/2021	STANDLY FERNANDES AND ANR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 4 ORS	ADV. NIGEL DA COSTA FRIAS PACHECO BAZILIO GAURESH T. MALIK	ADV. PRAVIN N. FALDESSAI ADV. J. ABREU LOBO FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 4 ADV. USGAONKAR SUDESH MANOHAR FOR R. NO. 2 ADV. PRAVIN N.

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				FALDESSAI FOR R. NO. 5 ADV. LINGUDKAR SNEHA KISHOR FOR R. NO. 3 ADV. MARIE ROSETTE PEREIRA FOR R. NO. 2
17	PILWP/6/2022	KASHINATH JAIRAM SHETYE VS THE STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS	IN PERSON RYAN MENEZES AMICUS CURIAE	ADV. DEEP D. SHIRODKAR
18	PILWP/7/2022	THE GOA FOUNDATION, THR. ITS SECRETARY, DR. CLAUDE ALVARES VS THE PUBLIC WORKS DEPT., THR. THE PRINCIPAL CHIEF ENGINEER (ROADS), PANAJI AND 5 ORS	ADV. NORMA ALVARES OM ANTHONY DCOSTA	CORREIA MARIA SIMONE JUDITH
19	PILWP/10/2022	EDWIN MASCARENHAS AND 5 ORS VS MORMUGAO PLANNING AND DEVELOPMENT AUTHORITY (MPDA), THR. ITS MEMBER SECRETARY AND 2 ORS	ADV. NORMA ALVARES OM DCOSTA	ADV. SAPNA MORDEKAR FOR R. NO. 3 ADV. SAPNA MORDEKAR FOR R. NO. 2 NIKHIL PAI ADV. SAPNA MORDEKAR FOR R. NO. 2 ADV. SAPNA MORDEKAR FOR R. NO. 3
	WITH PILWP/36/2022	BODGESHWAR SHETKARI SANGH, THR. ITS PRESIDENT ( DELETED AS PER ORDER DT. 22/03/2022) AND 3 ORS VS THE CHIEF TOWN PLANNER (PLANNING), TOWN AND COUNTRY PLANNING DEPT. (HQ) AND 3 ORS	ADV. ANAMIKA GODE OM D'COSTA	ADV. DEEP D. SHIRODKAR ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 DEEP D. SHIRODKAR
20	PILWP/14/2022	FELIX BRITTO AND 62 ORS VS STATE OF GOA THR. CHIEF SECRETARY AND 6 ORS	ADV. NIGEL DA COSTA FRIAS LAXMI SAWANT PACHECO BAZILIO GAURESH T. MALIK	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PRASHIL AROLKAR FOR R. NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 5

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				ADV. PRASHIL AROLKAR FOR R. NO. 3 ADV. PRASHIL AROLKAR FOR R. NO. 4 ADV. PADGAONKAR KISHAN C FOR R. NO. 7 ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 7 ADV. ANGLE CHIRAG AJAY FOR R. NO. 5 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 5 ADV. FERNANDES ANNELISE FOR R. NO. 5
21	PILWP/19/2022	KEWAL GURUDAS MAYEKAR AND ANR VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS	ADV. GAURAVVARDHAN A.S. NADKARNI	
22	PILWP/20/2022	THE GOA FOUNDATION THR, ITS SECRETARY DR. CLAUDE ALVARES VS THE VILLAGE PANCHAYAT OF ARPORA NAGOA THR, ITS SECRETARY AND 5 ORS	ADV. OM ANTHONY DCOSTA	ADV. PANKAJ P. PAI VERNEKAR ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 2 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 5 CIDALIA ANNA LOBO
23	PILWP/39/2022	JOHN YURY LOBO AND ANR VS THE STATE OF GOA THR. THE SECRETARY AND 5 ORS	ADV. BERNARD FERNANDES SAGAR B. RIVANKAR PAVITHRAN VILAS GOVINDAN VLEDSON LUCIO BRAGANZA VINOD VISHNU KORGAONKAR	ADV. DEEP D. SHIRODKAR ADV. HANUMANT D. NAIK FOR R. NO. 2 - ADV. J. ABREU LOBO FOR R. NO. 5 ADV. DEEP D. SHIRODKAR FOR R. NO. 4 ADV. J. ABREU LOBO FOR R. NO. 6 ADV. AKSHAYA ASHOK NANODKAR FOR R. NO. 6 ADV. MANERKAR MANJEETA XIVAPRASAD FOR R. NO. 5 JENIFER FERNANDES ADV. AKSHAYA ASHOK

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				NANODKAR FOR R. NO. 5 ADV. KIRAN MORE FOR R. NO. 2 ADV. GAYKAR PREETA PRASHANT FOR R. NO. 2 ADV. CANNIGIA ALLAN CARVALHO FOR R. NO. 2 ADV. KIRAN MORE FOR R. NO. 2 ADV. SAYELI G BANDODKAR FOR R. NO. 2 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 3 ADV. SANDESH D. PADIYAR FOR R. NO. 3
24	PILWP/40/2022	C. ARYAMA SUNDARAM VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 9 ORS	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. BHANDANKER VARUN PRADEEP	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 6 ADV. ABHIJEET KAMAT FOR R. NO. 9 ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 4 ADV. ABHIJIT PRAMOD GOSAVI FOR R. NO. 10 KRUPA NAIK DARSHAN GOSAVI GURUPRASAD NAIK ADV. ATHNAIN NAIK FOR R. NO. 10 ADV. AMAY ARJUN PHADTE FOR R. NO. 10

Assistant Registrar  
High Court of Bombay at Goa,  
Porvorim - Goa.

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